

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 790/GT/2025

Subject : Petition for truing up of the tariff of Feroze Gandhi Unchahar Thermal Power Station Stage- I, (420 MW) for the period 2019-24.

Petitioner : NTPC Limited

Respondent(s) : UPPCL and 8 others

Date of hearing : **23.12.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Adarsh Tripathi, Advocate, NTPC
Shri Ajitesh Garg, Advocate, NTPC
Shri Shaswat Singh, Advocate, UPPCL
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Kunal Singh, Advocate, TPDDL
Shri Nitin Kala, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL

Record of Proceedings

The matter was called out through a virtual hearing.

2. At the outset, the learned counsel for the Respondents, UPPCL, BRPL & BYPL, sought an extension of time to file their replies in the matter. The learned counsel for the Petitioner sought time to file its rejoinders to the said replies, and prayed that the order in the petition may be reserved.

3. The Commission, after hearing the parties, directed the Petitioner to submit the following additional information, after serving a copy to the Respondents, on or before **23.1.2026**:

For the period 2019-24

- a) *Justification for claiming the rate of interest (based on the actual applicable rate of interest on loan) in the revised Form-13, which is higher than the rate of interest as per the originally submitted Form-13 (with sharing benefits). Also, resubmit revised Form13 considering the actual applicable rate of interest without considering the impact of the sharing benefit towards refinancing.*
- b) *Linkage of the calculations for the water charges claimed in Form-19.*
- c) *Details and documentary proof for the amount pertaining to canal maintenance charges for the year 2020-21 and for the amount of water charges of the year 2022-23 that have been paid in advance in 2021-22.*



- d) *Detailed break up of the security charges claimed, along with the supporting documents, and security assessments made in terms of Regulation 35(1)(6) of the 2019 Tariff Regulations.*
 - e) *As per Form-3B submitted by the Petitioner, the Net Ash Transportation Charges for Feroze Gandhi Unchahar Thermal Power Station for 2022-23 and 2023-24 amount to ₹6477.13 lakh and ₹5944.74 lakh respectively; however, the aggregated stage-wise bifurcation of these charges across Stage-I, Stage-II, Stage-III and Stage-IV, as presented in the same form, totals ₹5761.25 lakh and ₹5303.86 lakh respectively. Reconciliation and justification for the discrepancy between these figures shall be furnished.*
 - f) *Justification and cost-benefit analysis for proposed additional capital expenditure as per the format of Form-H.*
4. The Respondents are permitted to file their replies by **23.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **10.3.2026**.
5. The matter will be listed for hearing on **24.3.2026**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

